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CRM-M No.5621 of 2024

**HARI SINGH SEKHON**  
**Versus**  
**STATE OF PUNJAB AND ORS.**

Present:- Mr. P.S.Hundal, Senior Advocate assisted by  
Mr. Harnamanpreet Singh & Mr. Gursahib Singh Hundal,  
Advocates for the petitioner.

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Notice of motion.

On asking of the Court, Mr. Joginder Pal Ratra, Sr. DAG,  
Punjab accepts notice on behalf of respondent No.1 and seeks time to have  
instructions and/or file written response in the matter.

Posted for **09.04.2024**.

Notice to remaining respondents in due course.

**05.02.2024**

Gagan

**( MAHABIR SINGH SINDHU )**  
**JUDGE**